## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 **AM** 

TRANSFER PETITION NO.	4		
COMPANY PETITION/APPLICATION NO.	CA No. 187 & 194 of 2017 in CP No.243/59/HDB/2016		
NAME OF THE COMPANY	Indu-Bharat Thermotek Pvt. Ltd		
NAME OF THE PETITIONER(S)	Indu-Bharat Power Infra Limited		
NAME OF THE RESPONDENT(S)	Indu-Bharat Thermotek Pvt. Ltd & (7) Others Respondents		
UNDER SECTION	59		

9849056652 S. Chidambaram Advo cate - Petitimi

## Counsel for Respondent(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
LAKSHMIKANTH REDDY DESAL	Sr. Advocake		25
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SANTOSH JADHAV (R-7) Advocate 9866605055.

(Ruspondent No. 7) Advocate 9866605055.

**Enclosed Order Sheet** 

Heard Shri S. Chidambaram, Learned PCS for the Applicant, Shri S. Niranjan Reddy, Learned Senior Counsel for Shri Lakshmikanth Reddy Desai, (R-5 & 6), Shri D.V.A.S. Ravi Prasad, Learned Counsel for R-1 & 3, Shri Santosh Jadhav, Learned Counsel (R-7).

At the request of the Learned Counsels, post the case on 12.12.2017 and they have no objection in the extension of the Interim orders dated 27.10.2017 till the next date of hearing. Post the case on 12.12.2017. Both the parties submit that the issue is likely to be resolved soon. The interim orders passed on 27.10.2017 is extended till next date of hearing.

Member (T)

Member (J)

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